

The priority dates covered during the last five years in these types are as under:

Year	reached Dates Types			
	I	II	III	IV
1963	30-12-53	15-5-45	15-12-54	1-11-54
1964	19-11-55	19-6-44	12-2-43	7-5-41
1965	31-12-47	13-10-44	14-8-42	7-8-42
1966	9-5-55	1-12-47	27-3-44	16-11-42
1967 (up to 15-6-67)	28-8-46	14-12-47	28-12-43	1-4-43

(c) and (d) The information is being collected and will be laid on the Table of the House.

(e) No.

(f) Does not arise.

**TRAINING CENTRE FOR G.F.A.M. COURSE
AT BHUJ**

*631. DR. B. N. ANTANI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that there is no Training Centre for G.F.A.M. Course at Bhuj, District Kutch in Gujarat; if so, the reasons therefor;

(b) whether he has received repeated representations to open a Centre at Bhuj in view of the isolated geographical situation of Kutch and the consequent difficulties of medical men and students in this district; and

(c) whether it is also a fact that centres after centres are being opened in various district towns in Gujarat and Kutch is the only district left without such a centre?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) and (c) The requisite information has been called for from the State Government and will be laid on the Table of the Sabha in due course.

(b) Yes, Sir.

**BUDDHIST CONVERTS FROM SCHEDULED
CASTES**

*632. SHRI GULAM NABI UNTOO: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that new converts to Buddhism from Scheduled Castes do not enjoy the facilities provided for the Scheduled Castes; and

(b) if the answer to part (a) above be in the affirmative, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) and (b) According to the President's orders specifying the Scheduled Castes in the various States/Union Territories, no person who professes a religion different from the Hindu or the Sikh religion is deemed to be a member of the Scheduled Castes. The Scheduled Caste converts to Buddhism are not, therefore, lawfully entitled to be treated as members of the Scheduled Castes.

†SUPPLY OF POWERINE TO U. P.

*553. SHRI TRILOKI SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that adequate arrangements for supply of powerine, the fuel necessary for

†Transferred from the 19th June, 1967.